

File No: QA-12015/23/2021-QA-FSSAI-Part(2)
भारतीय खाद्य सुरक्षा एवं मानक प्राधिकरण
Food Safety and Standards Authority of India
(खाद्य सुरक्षा एवं मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण)
(A Statutory Authority established under the Food Safety & Standards Act, 2006)
(गुणवत्ता आश्वासन प्रभाग) (Quality Assurance Division)
एफडीए भवन, कोटला रोड, नई दिल्ली - 110002

दिनांक /Date: 07th November, 2025

आदेश/Order

विषय: एफएसएसएआई द्वारा अधिसूचित चार प्रयोगशालाओं के निलंबन के संबंध में।

Subject: Suspension of four FSSAI notified Laboratories- reg.

The following laboratories are hereby suspended with immediate effect from carrying out analysis of samples under the Food Safety and Standards Act, 2006 and Rules and Regulations made thereunder as per regulation 10(2) read with clause (iii) of regulation 10(1) of the Food Safety and Standards (Recognition and Notification of Laboratories) Regulations, 2018 for a period of six months:

S. No.	Name of Laboratory	FSSAI Registration No.
1	Eko Pro Engineers Private Limited, Ghaziabad	28/N/FSSAI/2014
2	Food Analysis and Research Laboratory (FARL), Allahabad	37/N/FSSAI/2016
3	Regional Food Research & Analysis Centre (Department of Horticulture and Food Processing, UP), Lucknow	43/N/FSSAI/2016
4	CVR LABS PRIVATE LIMITED, CHENNAI	45/S/FSSAI/2017

2. Further aggrieved by this order, the laboratory may appeal within period of 30 days from the date of issuance of this order, as per the provisions under regulation 11(1) of the Food Safety and Standards (Recognition and Notification of Laboratories) Regulations, 2018.

3. This issues with the approval of the Competent Authority.

डॉ. सत्येन कुमार पंडा/Dr. Satyen Kumar Panda
सलाहकार ,गुणवत्ता आश्वासन/Advisor (Quality Assurance)
एफएसएसएआई, नई दिल्ली/FSSAI, New Delhi

To:

1. Eko Pro Engineers Private Limited, Ghaziabad
2. Food Analysis and Research Laboratory (FARL), Allahabad
3. Regional Food Research & Analysis Centre (Department of Horticulture and Food Processing, UP), Lucknow
4. CVR LABS PRIVATE LIMITED, CHENNAI

Copy to:

1. State Food Safety Commissioners (All States/UTs)
2. All Authorized Officers and Designated Officers, FSSAI
3. CEO, NABL, New Delhi

Copy for information to:

1. PPS to Chairperson, FSSAI (HQ), New Delhi;
2. PS to CEO, FSSAI (HQ), New Delhi;
3. Executive Director (CS), FSSAI, New Delhi
4. Director (Imports), FSSAI, New Delhi-for necessary changes in FICS.
5. Regional Directors, FSSAI regional Offices
6. CITO FSSAI, New Delhi-for uploading on the FSSAI website